

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:4353
ANSWERED ON:06.09.2012
LOSSES DUE TO POOR MANAGEMENT
Vasava Shri Mansukhbhai D.

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) Whether a report of Comptroller and Auditor General of India (CAG) has highlighted the issue of loss incurred by the Public Sector Undertakings (PSUs) due to the poor management in major PSUs of the country;
- (b) if so, the details of such PSUs, during the last three years and the current year; and
- (c) the action taken by the Government against these PSUs on the basis of these reports?

Answer

THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) & (b): The Comptroller and Auditor General of India (C&AG) conducts the audit of Central Public Sector Enterprises (CPSEs) and significant audit findings are reported to the Parliament through the Audit Reports (Performance Audit Reports and Compliance Audit Reports) of the C & AG of India. While the Performance Audit Reports contain observations based on the performance audit of selected areas of operations of the CPSEs selected for audit, Compliance Audit Reports contain observations on individual topics of interest noticed in the course of audit of the CPSEs. List of such reports laid in the Parliament since 2009-10 and onwards is given at Annex. These reports are also available on the website www.saiindia.gov.in.¹

(c) Administrative Ministries are required to submit the follow up Action Taken Notes duly vetted by the C&AG in respect of all reports of the C&AG presented to Parliament as well as to the Committee on Public Undertakings (COPU) within six months from the date of presentation of the relevant audit reports. Some of the important paras/performance audit reports are also selected by COPU for examination every year. During examination of such paras, oral evidence from representatives of PSU Management/Ministry is also taken by the COPU. List of paras/reviews where Action Taken Notes have not been submitted by the Government is also included in the audit report every year.